NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/207/(IB)/2017

NAME OF THE PETITIONER(S)

: THE FEDERAL BANK LTD & 1

NAME OF THE RESPONDENT(S)

: BESTAI PRECAST BUILDING LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

countel for Maximus ARC

v. Hankom for lyer ethour

ORDER

Counsel for both the parties present. Matter is posted for arguments. Put up on 11.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)